

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1406(ND)/2018

IN THE MATTER OF:

M/s Superlative Products Pvt. Ltd.

vs

M/s Gem Batteries Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Order delivered on 11.02.2019

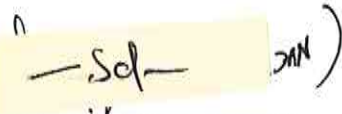
For the Petitioner/Applicant
For the Corporate Debtor

:Mr. Dhruvbjit Saikia, Advocate

:

ORDER

Pursuant to the order dated 29.01.2019 the registry is directed to issue notice against Vijaya Bank and RBS Bank for which some time is sought for to comply with the order. Let notice be issued by this tribunal within 2 days from today. Post the matter for further consideration on 07.03.2019.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)